

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO.4572

TO BE ANSWERED ON 12TH AUGUST, 2016/ SRAVANA 21, 1938(SAKA)

Compassionate Appointment in RBI

4572. SHRI BHARTRUHARI MAHTAB

QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has provided compassionate appointments to the dependents of its employees who died or become permanent incapacitated while in service during each of the last three years and the current year;
- (b) if so, the details thereof along with the number of such requests received and disposed of by the RBI during the said period;
- (c) whether the cases of irregularities in the functioning of RBI in this regard has come to the notice of the Government/RBI during the said period;
- (d) if so, the details thereof; and
- (e) the corrective steps taken/being taken by the Government/RBI to ensure timely action taken thereon and keep a check on irregularities in its functioning?

ANSWER

**The Minister of State in the Ministry of Finance
(Shri Santosh Kumar Gangwar)**

(a) & (b): Reserve Bank of India (RBI) has informed that they do not have scheme of compassionate appointment. However, RBI gives compassionate appointment in exceptional cases. It was offered to dependent of two employees in the year 2013 and no compassionate appointments were made in the years 2014, 2015 and the current year.

(c) to (e): RBI has informed that no cases of irregularities have come to their notice regarding compassionate appointment.
